Annexure-5

Name of Corporate Debtor

Parenteral Drugs (India) Limited

03-03-2023

Date of CIRP Order Date of initiate of CIRP 09-02-2023 11-02-2023

List of Creditors as on

1st List

| List of Creditors as on | | | | | U3-U3-2023 1St tist | | | | | | | | (Amount in₹) |
|-------------------------|--|---------------------|---------------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------|------------------|------------------------------------|------------------------------|--|
| List of o | perational credit | tors (Workme | nen) Details of claim received | | Details of claim admitted | | | | | | | , | , and an |
| SI No. | Name of authorised representative, if any | Name of work man | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | of continge | of any mutual | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | 0 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | |
| | 0 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 0 | TOTAL | | | 0.00 | 0.00 | 0.00 | 0 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | <u> </u> |

